## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 243/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: M/s. Housing Development Corporation Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

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NAME

DESIGNATION

SIGNATURE

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## **ORDER**

CSA No. 43/230-232/NCLT/MB/MAH/2017

CSA No. 44/230-232/NCLT/MB/MAH/2017

CSA No. 45/230-232/NCLT/MB/MAH/2017

CSA No. 46/230-232/NCLT/MB/MAH/2017

CSA No. 47/230-232/NCLT/MB/MAH/2017

CSA No. 243/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, post this matter on 5th July 2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)